

(Figures in lakh tonnes)

	Demand (Estimated Consumption)	Production	Gap between Demand and Production
Nitrogen	56.44	39.17	15.27
P.O.	18.65	12.63	6.02

(c) In addition to substantial additional fertilizers capacity already under installation, a massive programme for setting up many new fertilizer plants has been taken on hand. These measures would help augment the indigenous production of fertilizers substantially and thereby, reduce the level of imports to a significant extent.

(d) As a result of the various measures taken by the Government, the production of fertilizers has increased from a level of 21.64 lakh tonnes of Nitrogen and 8.41 lakh tonnes of  $P_2O_5$  in the first year of the Sixth Plan (1980-81) to 39.17 lakh tonnes of Nitrogen and 12.63 lakh tonnes of  $P_2O_5$  in the last year of the Sixth Plan (1984-85).

(e) Targets of production and consumption (demand) of fertilizers for the Seventh Five Year Plan (1985-86 to 1989-90) have not yet been finalised.

[Translation]

Waiting List for New Telephone Connections in Big Cities of U.P.

4008. SHRI ZAINUL BASHER :  
Will the Minister of COMMUNICA-

TIONS be pleased to state :

(a) the number of telephone connections provided in Kanpur, Lucknow, Varanasi, Allahabad and Agra, the five big cities of Uttar Pradesh separately ;

(b) the number of persons on the waiting lists for telephone connections in these cities ; and

(c) the steps being taken to provide some telephone connections in each of these cities ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) : The number of telephone connections provided during 1984-85 and the number of persons on the waiting lists in 5 big cities of Uttar Pradesh are given below :

S. No.	City	Telephone connections provided from 1.4.84 to 31.3.85	Waiting List
1.	Kanpur	92	7349
2.	Lucknow	2081	1579
3.	Varanasi	284	2653
4.	Allahabad	324	1327
5.	Agra	242	3283

(c) The existing telephone exchanges are being expanded wherever feasible and new ones are being opened to provide more telephone connections in each of these cities, subject to availability of resources.

[English]

**Violation of Conditions of Licence  
by the Apparels Export Promotion  
Council**

4009. SHRI ANANDA PATHAK :  
Will the Minister of INDUSTRY AND  
COMPANY AFFAIRS be pleased to  
state :

(a) whether Government have received applications regarding gross violations of the conditions of the licence granted under section 25 of the Companies Act, by the Apparels Export Promotion Council, New Delhi ;

(b) if so, whether any action has been taken in this regard ;

(c) if so, the results thereof ; and

(d) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY AND  
COMPANY AFFAIRS (SHRI ARIF  
MOHAMMAD KHAN) : (a) The  
Regional Director, Department of  
Company Affairs, Kanpur, to whom the  
powers of the Central Government  
under Section 25 of the Companies Act,  
have been delegated, has intimated  
that no applications regarding gross  
violations of the conditions of the  
licence granted under Section 25 of the  
Companies Act by the Apparels Export  
Promotion Council, New Delhi, have  
been received by him.

(b) to (d) : Does not arise in view  
of what has been stated in (a) above.

**Plastic Industry**

4010. SHRI V. S. VIJAYA-  
RAGHAVAN :

SHRI K. KUNJAMBU :

Will the Minister of PETROLEUM  
be pleased to state :

(a) whether the plastic goods have  
a high demand potential in the  
country ;

(b) whether it is the policy of  
Government to encourage this industry ;  
and

(c) if so, the incentives available to  
the plastic goods manufacturers in the  
small scale sector ?

THE MINISTER OF STATE OF  
THE MINISTRY OF PETROLEUM  
(SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Various incentives, such as  
concessional finance for units being set  
up in backward areas, machinery on  
hire-purchase, certain excise duty  
concessions, reservation of certain  
products for the small scale sector are  
also available to small scale units  
manufacturing plastic goods.

**Value of Gas Flared due to Non-  
Availability of Bottling Equipment  
and LPG Cylinders**

4011. SHRI B. B. RAMAIAH :  
Will the Minister of PETROLEUM be  
pleased to state :

(b) whether large quantity of  
natural gas is being flared due to non-  
availability of bottling equipment and  
LPG cylinders ;

(b) the total investment needed  
for the above by way of imports, indi-  
cating the value of gas flared if it was  
sold to domestic consumers ; and

(c) the quantity of gas flared so  
far indicating its value on the basis of  
retail consumer prices ?

THE MINISTER OF STATE OF  
THE MINISTRY OF PETROLEUM  
(SHRI NAWAL KISHORE SHARMA) ;  
(a) No, Sir. Natural Gas is not bottled